

Uttaranchal

1. Kutumbhari Temple, Dwarahat, Tehsil Ranikhet, Distt. Almora
2. Khera Ki Bandi, Old Cemetery, Tehsil Roorkee, Distt. Haridwar
3. Remains of ancient buildings locally identified with Vairatapattana, Dhikuli, Tehsil Ramnagar, Distt. Nainital

Uttar Pradesh

1. Closed Cemetery, Kartra Naka, Tehsil Banda, Distt. Banda
2. Large ruined site called Sandi Khera, Pali, Tehsil Shahabad, Distt. Hardoi
3. Cemetery, Jalaun (Bus Stand), Tehsil Jalaun, Distt. Jalaun
4. Gunner Burkill's Tomb, Rangaon, Tehsil Mehroni, Distt. Lalitpur
5. Imambara Amin-ud Daula, Lucknow, Tehsil Lucknow, Distt. Lucknow
6. Three Tombs, Lucknow Faizabad Road at miles 3, 4 & 5, Tehsil Lucknow, Distt. Lucknow
7. Cemeteries at miles 6 & 7, Jahraila Road, Tehsil Lucknow, Distt. Lucknow
8. Cemetery at Gaughat, Lucknow, Tehsil Lucknow, Distt. Lucknow

Formulation of a national policy of public library and information services

2602. DR. BARUN MUKHERJEE: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that for formulating a National Policy of Public Library and Information Services, Government have set up a Committee headed by Prof. D.P. Chattopadhyaya;

(b) if so, whether the aforesaid Committee had submitted its Report by 1986;

(c) if so, what effective follow-up measures have been taken by the Government; and

(d) whether Government are contemplating to declare a much-awaited National Policy of Public Library and Information Services?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) Yes, Sir.

Government had set up a Committee headed by Prof. D.P. Chattopadhyaya on October 7, 1985.

(b) Yes, Sir.

(c) and (d) An Empowered Committee to formulate an Action Plan on the National Policy on Library and Information System and a Working group on the decisions of the Empowered Committee were set up. Guidelines for providing financial support to individuals, libraries and voluntary organizations in Library sector have been issued. However, a National Policy of Public Library and Information has not been declared.

Officers on deputation in IGNC A

2603. SHRI DHARAM PAL SABHARWAL: Will the Minister of CULTURE be pleased to state:

(a) whether a number of deputationist officers have been appointed in IGNC A to facilitate their stay in Delhi;

(b) whether these officers have been given accommodation at Asiad Village area;

(c) whether even Director level officers are using official cars for going to office despite IGNC A facing a financial crunch;

(d) if so, what steps are being taken to prevent such a misuse; and

(e) if not, by when these officers are proposed to be reverted to their parent cadres?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) No, Sir.

(b) IGNC A has a pool of accommodation at Asiad Village and this accommodation is allotted to the officers of IGNC A including officers on deputation.

(c) While maintaining a balance between the need for economy in expenditure and the need for certain facilities for the employees, the IGNC A operates pool vehicles to bring several senior academic and administrative officers from Asiad Village Complex to office in the morning and drop them back in the evening.

(d) to (e) Do not arise.